

(c) The first three years of the Seventh Five Year Plan (1985-86 to 1987-88) were not very favourable from the point of view of rainfall and weather. However, rainfall and weather conditions have been very good during the current year and if the anticipated/targeted production of cereals is achieved, the growth rate during 1985-86 to 1988-89 would compare favourably with those of earlier periods.

Re-vitalization of Gram Panchayats

360. SHRI SHIV PRATAP MISHRA:

SHRI P. N. SUKUL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government intend to re-vitalize the functioning of Gram Panchayats and related institutions in the rural areas;

(b) if so, the details of the schemes, if any drawn up on the subject;

(c) whether Government also intend to introduce suitable legislative measures for facilitating the implementation of the above schemes; and

(d) if so, by when legislative measures are expected to be brought forward?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) and (b) Yes. The Government intend to re-vitalize the functioning of Gram Panchayats. The matter has been discussed in the five workshops of District Magistrates/Collectors on Responsive Administration held during December, 1987 to July, 1988. Report of the workshops on 'District Planning and Panchayati Raj' was further discussed in the Conference of Chief Secretaries held on 30th July, 1988. Recommendations of the Conference of Chief Secretaries are proposed to be discussed in the Conference of Chief Ministers/National Development Council.

(c) and (d) These matters can be considered only after discussions at appropriate fora are over and in the light of conclusions emerging out of the discussions.

Services to Group Housing Societies in Mayur Vihar Extension

361. SHRI RAMSINH RATHWA:

SHRI NARESH C. PUGLIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA has decided to provide infrastructural facilities like water, sewerage, roads and electricity first before allotting land to cooperative group housing societies so that harassment to allottees is avoided;

(b) if so, the progress of work for peripheral services like sewerage water, road and culvert etc. in Mayur Vihar Extension, Phase-II;

(c) whether DDA has handed over to DESU the third sub station site for 11 KV electric substation in Mayur Vihar Extension, Phase-II; and

(d) will DDA pay for any temporary augmentation work, as desired by DESU, for providing temporary electricity connection to SAMACHAR COOPERATIVE GROUP HOUSING Phase II which have already completed construction of flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) DDA is required to provide developed land to Co-operative Group Housing Societies and the progress of various works is as follows:—

(i) Sewerage:

Scheme has already been approved by the MCD and the work is in progress.

(ii) Water Supply:

Approval of the MCD for the